

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-118
502/252/ND/2020

IN THE MATTER OF:

Adarsh CNC Services Private Limited

...APPELLANT

Vs.

Registrar of Companies NCT of Delhi & Haryana

...RESPONDENT

SECTION

U/s 252

Order delivered on 22.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.04.2021.



(Madhu Narula)

Court Officer